

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 10**  
**(IB)-37(PB)/2018**

**IN THE MATTER OF:**

Dinesh Kumar Jain & Ors.

.... Applicant/petitioner

v.

Fantastic Buildcon Pvt. Ltd. & Ors.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (Liq.)**

**Order delivered on 18.09.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator

Mr Aayush Gupta, Mr. Himanshu Mathur &  
Mr. B. Vinod Kannah, Advs.

Mr. Vinod Kanna, Adv. for Mr. Om Prakash Vijay,  
RP/Liquidator

For the Respondent

Ms. Krishna kumar & Mr. Srujana Suman Mund,  
Advs.

Mr. Rakesh Kumar & Mr. Aashish Khattar, Advs.

**ORDER**

**CA-1840(PB)/2019**

Report filed by the Liquidator is taken on record subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final hearing.

CA-1840(PB)/2019 stands disposed of.

**CA-1837(PB)/2019**

The preliminary report submitted by the Liquidator under Resolution 5 & 13 of the IBBI (Liquidation Process) Regulations, 2016 is taken on record subject to all just exceptions. The office is directed

  


to maintain the record and put up the same before the Bench at the time of final hearing.

CA-1837(PB)/2019 stands disposed of.

**CA-1835(PB)/2019**

Notice of the application.

Mr. Rakesh Kumar, Ld. Counsel for the non applicant-respondent accepts notice. A copy of the application has been handed over to him. Reply be filed within ten days with a copy in advance to the counsel opposite.

List for arguments on 09.10.2019.

**CA-1836(PB)/2019**

Notice of the application.

Ld. Counsel for the RP accepts notice. He shall consider the issue dispassionately by keeping in view the precedent as well as regulation if any and come up with the appropriate reply within a week with a copy in advance to the counsel opposite.

List for further consideration on 09.10.2019.

Sd/-

(M.M.KUMAR)  
PRESIDENT

Sd/-

(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)